

Academia, Experts & Professionals, Non-Governmental Organizations, Corporate leaders and representatives of Panchayati Raj Institutions during last one year.

(c) The State Governments participate in the preparation of the National Water Policy in National Water Board and National Water Resources Council.

**New schemes on rain water harvesting**

3547. SHRIMATI VASANTHI STANLEY : Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government has implemented rain water harvesting in Government buildings;
- (b) if so, the details thereof;
- (c) whether Government plans to introduce new schemes on rain water harvesting; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA) : (a) and (b) Under the central sector scheme of 'Study of Recharge to Ground Water' implemented by Central Ground Water Board during the VIII, IX and X Plan periods, roof top rain water harvesting was implemented in 235 Government buildings in different parts of the country. Further, rain water harvesting structures on Government buildings are installed under the demonstrative projects on rain water harvesting and artificial recharge implemented by Central Ground Water Board (CGWB) during XI Plan, Installation of roof top rain water harvesting has also been undertaken by the State Governments. Further, roof top rain water harvesting has been made mandatory by States/Union Territories of Andhra Pradesh, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Nagaland, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, Chandigarh, Daman & Diu, NCT Delhi and Puducherry.

(c) and (d) Central Ground Water Board is presently implementing demonstrative projects on rain water harvesting and artificial recharge. No other new schemes on rain water harvesting are proposed by Ministry of Water Resources.